# GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:471
ANSWERED ON:21.11.2001
CENTRAL ROAD FUND SCHEME
DUKHA BHAGAT;LAXMAN GILUWA;PUTTASWAMY GOWDA;RUDRAGOUDA PATIL;SANGEETA KUMARI SINGH DEO

#### Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the total amount alloted to the States from the Central Road Fund Scheme during each of the last three years, State-wise;
- (b) the details of the works undertaken by the State Governments from such funds, State-wise;
- (c) whether the Government are aware that the funds are being diverted by the State Governments to cover State Highways as well as Major district roads;
- (d) if so, facts thereof, State-wise; and
- (e) measures being adopted by the Government to ensure proper utilisation of funds and timely completion of projects undertaken?

# **Answer**

MINISTER OF STATE FOR ROAD TRANSPORT AND HIGHWAYS (INDEPENDENT CHARGE) (MAJOR GENERAL (RETI KHANDURI, AVSM)

- (a) Amount released during last three years to the States from Central Road Fund is at Annex-I.
- (b) Details of the works undertaken by the State Government from Central Road Fund are at Annex.-II.
- (c) The funds released to States from Central Road Fund are meantfor development and maintenance of State Highways and Major District Roads. Hence the funds are incurred by the States only on the schemes relating to State Highways and Major District Roads duly sanctioned by the Ministry of Road Transport & Highways.
- (d) Does not arise.
- (e) Further funds from Central Road Fund are released to States after obtainingutilisation certificate of the previous release alongwith the Physical and Financial progress of the schemes sanctioned under Central Road Fund.

## ANNEXE-I

STATEMENT REFERRED TO IN REPLY TO PART (a)) OF THE LOK SABHA UNSTARRED QUESTION NO. 471 DUE ANSWER ON 21.11.2001 ASKED B\(\frac{1}{2}\) HRI LAXMAN GILUWA, PROF. DUKHA BHAGAT, SHRIMATI SANGE \(\frac{1}{2}\) TOWARD DEO, SHRI R.S. PATIL AND SHRI G. PUTTA SWAMY GOWDA REGARDING CENTRAL ROAD FUND SCHEME.

RELEASE OF FUNDS DURING LAST THREE YEAR UNDER CENTRAL ROAD FUND

(RS. IN LAKH)

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S.No. NAME OF STATES 1998-1999 1999-2000 2000-2001
      OLD REVAMPED
1 ANDHRA PRADESH 261.31 223.90 1000 2720
2.31 0 0 856.00
4 BIHAR
5 CHHATISGARH 0 0 0 768.00
6 DELHI 26.25 0 0 1068.34
7 GOA 2.09 0 0 131.00
8 GUJARAT 613.91 304.99 0 2336.00
         33.12 0 0 1047.00
9 HARYANA
10 HIMACHAL PRADESH. 6.49 0 0 348.00
11 JAMMU & KASHMIR 1.52 0 0 1028.00
12 JHARKHAND 0 0 0 607.00
13 KARNATAKA 245.67 16.01 232.5 1917.00
14 KERALA 187.04 12.19 0 923.00
15 MADHYA PRADESH 25.27 287.02 0 2084.00
16 MAHARASHTRA 15.8 261.14 0 3627.00
17 MANIPUR 3.11 26.24 0 111.00
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18 MEGHALAYA 55.26 8.11 0 149.00
19 MIZORAM 5.32 3.94 0 202.00
20 NAGALAND 32.17 4.92 0 85.00
21 ORISSA 155.75 16.14 0 970.00
22 PUNJAB 192.81 12.56 0 1433.00
23 RAJASTHAN 127.46 138.02 128.25 2527.00
24 SIKKIM 0 14.56 1.97 37.00
25 TAMILNADU 401.39 130.54 0 2234.00
26 TRIPURA 19.39 3.94 3.44 64.00
27 UTTAR PRADESH 285.21 264.27 256.01 2932.00
28 UTTARANCHAL 0 0 0.00 367.00
29 WEST BENGAL 132.17 95.10 87.95 1191.00
30 TOTAL 2865.25 1929 1710.12 29916.34
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### ANNEXE-II

STATEMENT REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NOD LET FOR ANSWER ON 21.11.2001 ASKED BSHRI LAXMAN GILUWA, PROF. DUKHA BHAGAT, SHRIMSANGEETA KUMARI SINGH DEO, SHRI R.S. PATIL AND SHRI G. PUTTA SWAMY GOWDA REGARDING CENTRAL ROAD FUND SCHEME. DETAILS OF SANCTIONED WORKS UNDER CENTRAL ROAD FUND

(RS. IN LAKH)

S.No. NAME OF STATES NO OF WORKS SANCTIONED COST

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2 ARUNACHAL PRD. 6 2249.00
3 ASSAM 34 3280.00
4 BIHAR 31 5720.00
5 CHHATISGARH 15 6646.00
6 DELHI 2 1042.00
7 GOA 4 761.00
8 GUJARAT 222 9944.00
9 HARYANA 35 7137
10 HIMACHAL PRADESH. 7 1922
11 JAMMU & KASHMIR 25 7837
12 JHARKHAND 5 2675.24
13 KARNATAKA 35 5034.00
14 KERALA 3 2190.00
15 MADHYA PRADESH 39 14163.00
16 MAHARASHTRA 57 21678.00
17 MANIPUR 5 597
18 MEGHALAYA 10 14499.00
19 MIZORAM 5 600.00
20 NAGALAND 3 472.00
21 ORISSA 3 871
22 PUNJAB 74 13594
23 RAJASTHAN 109 14734
24 SIKKIM 8 191
25 TAMILNADU 255 15550.00
26 TRIPURA 2 354
27 UTTAR PRADESH 21 16810.08
28 UTTRANCHAL 12 1245.59
29 WEST BENGAL 8 8197.54
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1 ANDHRA PRADESH 58 25294.00

TOTAL 1093 205287.45